

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:5627
ANSWERED ON:28.04.2015
CENTRAL EFFLUENT TREATMENT PLANTS
Gopalakrishnan Shri R.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government provides subsidy to various industrial parks in the country for setting up of Central Effluent Treatment Plants (CETP);
- (b) if so, the details of the scheme and the number of CETPs functioning at present, State- wise;
- (c) the details of the proposals received by the Government from various industrial parks/State Governments including Tamil Nadu during each of the last three years and the current year; and
- (d) the steps taken/being taken by the Government on these proposals and the subsidy provided so far, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) A centrally sponsored Scheme of Common Effluent Treatment Plants (CETPs) is under implementation in the Ministry of Environment, Forests and Climate Change for treatment of effluent. The scheme enables the small scale industries in clusters to set up new CETPs and upgrade the existing CETPs. After revision of the guidelines of CETPs, the Ministry now provides subsidy @ 50 % of the total project cost of the CETP through concerned State Pollution Control Board. The total amount of subsidy is capped at Rs. 15 crore per CETP and Rs. 20 crore for a CETP with zero liquid discharge. A total of 171 CETPs have been installed in the country, which include 47 CETPs in Tamil Nadu. The State wise details of 171 CETPs installed in the country are given at Annexure - I. The State wise and year wise Central subsidy released from the year 2002-03 till the current year is given at Annexure - II.